

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
M.A. No. 202 of 2016

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**CORAM : HON'BLE MR. JUSTICE ANANDA SEN  
THROUGH VIDEO CONFERENCING**

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**For the Appellants :** Ms. Mohua Palit, Advocate

**For the Respondents:** Mr. Amresh Kumar, Advocate

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**6/ 26.03.2021** Mr. Amresh Kumar, learned counsel will appear on behalf of the Insurance Company-respondent in this case.

List this case on 6<sup>th</sup> April, 2021.

Let the name of Mr. Amresh Kumar, advocate appear in the Cause List as counsel for the respondent-Insurance Company.

**(Ananda Sen, J.)**

Kumar